

Annexure-1

Name of the corporate debtor: Molina Chemicals Private Limited; Date of commencement of CIRP: 02/08/2024; List of creditors as on: 11/11/2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | | |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | NIL | | | | | | | | | | | | |